

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

103. C.P.(IB)-4594(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.03.2024**

NAME OF THE PARTIES: SVG Media Pvt. Ltd.

v/s

Flarepath Solutions Pvt. Ltd.

Appearances:

For Petitioner : None appeared

For Respondent : None appeared

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared for the petitioner. List on **15.04.2024** for appearance of the
petitioner/dismissal of the company petition.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)